

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/1375/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the nd 2, March, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2021/1103 dtd 25.02.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 26.02.2021 along with station leave permission, with your official vehicle, at your own cost, from the morning of 26.02.2021 till the morning of 01.03.2021.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/1376/A, dated 2.3.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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